

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 21st April, 2020.

No. LJ(B). 53/93/580 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders.

Sl.No.	Name of Officer	Designation	Office	Phone No:
1.	SHRI. BISHARLANG KHYRIEM	Jr. Information Officer	O/o Directorate of Educational Research & Training	8974604306
2.	SHRI.KONGOR KHARUMNUID	AHI	O/o District Horticulture Officer,Shillong	9862955567/ 7085852101
3.	SMTI.DAPHERLIN KHARJANA	District Audio Visual	O/o Directorate of Arts & Culture	9774281282
4.	SHRI. PYNSKHEMBOR HUJON	JE	O/o Executive Engineer PWD (Rds) Shillong Central Division	8414946446
5.	SHRI.A.SLONG	FR	O/o Divisional Forest Social Forestry Division	9436999163
6.	SMTI.E.KHARSHANDY	CDPO	O/o CDPO, Laitkroh	9863080755
7.	SMTI.MAPHISHISHA LYNGDOH LAWAI	Statistical Assistant	O/o District Programme Officer, ICDS Cell	9089061119
8.	SHRI.T.PUWEIN	FR	O/o Divisional Forest Officer Social Forestry Division	9436999169


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/580-A

Dated Shillong, the 21st April, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/105 Dtd 21st April, 2020..
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,


Under Secretary to the Government of Meghalaya,
Law Department.